

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 214**  
**(IB)-334(ND)2018**  
**CA-124/2019, IA- 1579/2024**

**IN THE MATTER OF:**  
**Ranajit Das & Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s. Msx Mall Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 30.04.2024.

**Sd/-**  
**(COURT OFFICER)**